

[Print](#)**Defective Case Register from 2026-05-04 to 2026-05-04**

| Sl.NO. | Filing No | Advocate for Petitioner/Caveator | Date of objection | Defects as per S.R. |
|--------|---------------------|----------------------------------|-------------------|---|
| 1 | D-WP(C)/19554/2026 | RANJIT SAMAL | 2026-05-04 | page no.20 partially legible |
| 2 | D-ABLAPL/12841/2026 | BASANTA KUMAR BARIK | 2026-05-04 | Page no.9 10 and 13 not legible. |
| 3 | D-WP(C)/19557/2026 | RANJIT SAMAL | 2026-05-04 | page no.20 partially legible |
| 4 | D-ABLAPL/12572/2026 | RUCHI RAJGARHIA | 2026-05-04 | 29-NAME OF THE FILING ADVOCATE NOT IN CAPITAL LETTERS/ENROLMENT NUMBER NOT INDICATED WHEREVER SIGNATURE OF SUCH ADVOCATE APPEARING IN THE PETITION/APPEAL/APPLICATION 30-OTHER DEFECT (IF ANY) i)Name of the petitioners not properly furnished in vakalatnama.ii)Full signature of the petitioner no. 2 not furnished in vakalatnama |
| 5 | D-WA/18040/2026 | RUPESH KUMAR KANUNGO | 2026-05-04 | 1. c. copy of impugned order under Anx-1 not filed. i) Order dated 27.2.2026 be deleted in being aggrieved para. ii) Put up for SR after removal of defect and filing of c. copy of order under Anx-1. |
| 6 | D-ABLAPL/11583/2026 | ARJUNA CHARANA BEHERA | 2026-05-04 | i) Name of the informant be redacted From para -2 of the petition. |
| 7 | D-BLAPL/12599/2026 | SUSHANTA KUMAR JOSHI | 2026-05-04 | 31-As per standing order the details of victim/informant shall not be mentioned in the petition. Name of the Informant mentioned in para-2 of the petition be redacted. Thereafter, put up for S.R |
| 8 | D-ABLAPL/12729/2026 | KASHINATH PATTANAİK | 2026-05-04 | 1. Ann.2 and 3 not mentioned in Petition. |
| 9 | D-CRLMP/12582/2026 | GOPINATH MISHRA | 2026-05-04 | 25-NAMES IN CAPITAL LETTERS/ENROLMENT NUMBERS/MOBILE PHONE NUMBERS OF ALL THE SIGNING ADVOCATES NOT INDICATED 29-NAME OF THE FILING ADVOCATE NOT IN CAPITAL LETTERS/ENROLMENT NUMBER NOT INDICATED WHEREVER SIGNATURE OF SUCH ADVOCATE APPEARING IN THE PETITION/APPEAL/APPLICATION 1. As per mentioned in Index Annexure numbers not correctly furnished in para nos. 4 and 5. |

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| 10 | D-EXP/20205/2026 | JETENDRA KUMAR MISHRA 2 | 2026-05-04 | i) Cause title in wp (c) to be filed. ii)Put up for SR after filing of cause title in wp (c) and disposal of I.A. |
| 11 | D-ABLAPL/12726/2026 | AMLAN SHAKTI PAUL | 2026-05-04 | 1. Ann.1 be kept in sealed cover. |
| 12 | D-WP(C)/20121/2026 | PRAKASH KUMAR JENA | 2026-05-04 | 1. Name of petitioner not mentioned in Cause Title. 2.Receipt Showing Serv.copy To cg not Filed. |
| 13 | D-WP(C)/19821/2026 | KSHIROD KUMAR ROUT | 2026-05-04 | Annexure-3 not neat. |
| 14 | D-FAO/19754/2026 | SANGRAM JENA | 2026-05-04 | Date of Tribunal order be corrected in the Index and in the Appeal Memo. |
| 15 | D-WP(C)/20002/2026 | SHIVSANKAR MOHANTY | 2026-05-04 | Page nos 24 27 to 31 not neat |
| 16 | D-WP(C)/20082/2026 | ANSHUMAN DAS | 2026-05-04 | Page no.10 not neat. |
| 17 | D-CMP/19742/2026 | MANMAYA KUMAR DASH | 2026-05-04 | Address of O.Ps No-10 to 12 not furnished in the Petition |
| 18 | D-WP(C)/20078/2026 | JAYDEEP PAL | 2026-05-04 | 10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED |
| 19 | D-WP(C)/19538/2026 | SALYADU ANIL KUMAR DORA | 2026-05-04 | 6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. |
| 20 | D-WP(C)/18381/2026 | JAGAJIBAN PRADHAN | 2026-05-04 | 30-OTHER DEFECT (IF ANY) 1. Page no.50 not neat and legible. 2.Annex-no.9 not exhibited at page no.65. |
| 21 | D-WP(C)/20200/2026 | AMIYA KUMAR MOHANTY | 2026-05-04 | 1-COURT FEE IS DEFICIENT. Rs.30/- to be paid. |
| 22 | D-ABLAPL/12750/2026 | BISWAJIT PASAYAT | 2026-05-04 | 30-OTHER DEFECT (IF ANY) 1. Name of pending court in Prayer not proper. Two courts mentioned |
| 23 | D-WP(C)/19813/2026 | ATMAJIT MANMITH DAS | 2026-05-04 | 10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED |
| 24 | D-CRLA/12932/2026 | DEVASHIS PANDA | 2026-05-04 | 1-Period of Delay 02 days. 2-Page No.58 and 59 not properly arranged. 3-Para No. wrongly mentioned in declaration of I.A.No.1167/2026. |
| 25 | D-GUAP/20136/2026 | BIPLABA P.B. BAHALI | 2026-05-04 | 1.Court Fee 12/ not paid |
| 26 | D-WP(C)/19533/2026 | SALYADU ANIL KUMAR DORA | 2026-05-04 | 6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. |
| 27 | D-CRLMC/12144/2026 | PRASHANTA KUMAR NAYAK | 2026-05-04 | 11-NEAT,LEGIBLE ATTESTED ANNEXURES NOT FILED. 1. Page nos.41 and 42 not filed.2. Page nos.45 and 46 not properly placed on record. |
| 28 | D-MACA/18925/2026 | PRASANNA KUMAR MISHRA | 2026-05-04 | date of judgement in correct at being aggrieved |
| 29 | D-WP(C)/20033/2026 | SUDEEP KUMAR SARANGI | 2026-05-04 | 4-AFFIDAVIT/VERIFICATION NOT PROPER. |

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| | | | | 14-NOT PROPERLY INDEXED. 1.Name of petitioner in both Affidavits not correctly furnished.2.Not properly page marked |
| 30 | D-WP(C)/19990/2026 | SUDEEP KUMAR SARANGI | 2026-05-04 | 14-NOT PROPERLY INDEXED. |
| 31 | D-BLAPL/12513/2026 | BISWORANJAN SWAIN | 2026-05-04 | 30-OTHER DEFECT (IF ANY) Name and details of Informant-cum-victim mentioned in Annexure-1 need not be disclose and kept in closed envelop. |
| 32 | D-BLAPL/12522/2026 | DILLIP KUMAR MOHARANA | 2026-05-04 | 30-OTHER DEFECT (IF ANY) Name and details of Informant-cum-Victim mentioned in Annexure-1 need not be disclose and kept in closed envelop. |
| 33 | D-CONTC/14833/2026 | SUNIL KUMAR PANDA | 2026-05-04 | PAGING OF INDEX,SYNOPSIS AND DATE CHART BE OMITTED IN PAGE NO.5 OF DECLARATION THE LETTER S BE OMITTED BEFORE SASIKANTA |
| 34 | D-BLAPL/12528/2026 | GOURAV MOHANTY | 2026-05-04 | 14-NOT PROPERLY INDEXED. 30-OTHER DEFECT (IF ANY) Not properly paginated the Petition as well as Annexures. |
| 35 | D-BLAPL/12555/2026 | JNYANANANDA PANDA | 2026-05-04 | Name and details of victim/informant mentioned in annexure need not be disclosed and kept in closed cover. |
| 36 | D-BLAPL/12563/2026 | SUKANTA KUMAR NAYAK | 2026-05-04 | Name and details of victim/informant mentioned in annexure need not be disclosed and put in closed cover. |
| 37 | D-WP(C)/18678/2026 | DEBASIS PANIGRAHI | 2026-05-04 | 20-VERNACULAR CERTIFICATE NOT FURNISHED. |
| 38 | D-BLAPL/12525/2026 | PRADEER KUMAR PRADHAN | 2026-05-04 | 30-OTHER DEFECT (IF ANY) 1.Page No. 14 and 24 not legible. 2.Four names of Advocate mentioned in V.nama. But, only 2 Advocates signed. |
| 39 | D-BLAPL/12552/2026 | CHHABI BEHERA | 2026-05-04 | Reference certificate not correctly furnished. |
| 40 | D-BLAPL/12550/2026 | MANAS KUMAR CHAND | 2026-05-04 | Paragraph No. not correctly furnished.Page No.10 not legible. |
| 41 | D-ABLAPL/10381/2026 | TOFAN KUMAR SAHOO | 2026-05-04 | Name and details of victim/informant mentioned in annexure need not be disclosed and kept in closed cover. |
| 42 | D-CRLMC/12960/2026 | SANTOSH KUMAR DWIVEDY | 2026-05-04 | 31-As per standing order the details of victim/informant shall not be mentioned in the petition. Name not tally cause title, Affidavit and F.I.R copy .Annextures be kept in envelop. |
| 43 | D-FAO/18470/2026 | PRAMOD KUMAR TRIPATHY | 2026-05-04 | 1. Period of Delay 9 days delay. i) Para no. wrongly mention in appeal memo. ii) Case no. date of order anx. no. not mention in Prayer. iii) Date of order wrongly mention Index,synopsis, |

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| | | | | date chart, book mark, Being aggrieved and I.A. |
| 44 | D-ABLAPL/12749/2026 | SK. ZAFARULLA | 2026-05-04 | 30-OTHER DEFECT (IF ANY) 1. Occupation of Deponent not mentioned. 2. Ann.1 page 13 and 14 not marked. |
| 45 | D-CRLMC/9720/2026 | GAGAN BIHARI SINGH | 2026-05-04 | 30-OTHER DEFECT (IF ANY) 1.Copy of Annexure-2 disclosing the name of Informant/Victim be kept in cover. |
| 46 | D-ABLAPL/12842/2026 | ANUGRAHA SAMANTRAY | 2026-05-04 | Name and details of victim/informant mentioned in annexure need not be disclosed and kept in closed cover. |
| 47 | D-BLAPL/9983/2026 | DIPTI RANJAN BHOKTA | 2026-05-04 | 30-OTHER DEFECT (IF ANY) G.R.case No.563/2025 is pending before the Court of J.M.F.C, Umerkote which is wrongly mentioned in petition Addl. Sessions Judge, Umerkote. |
| 48 | D-RSA/48388/2025 | SUKANTA KUMAR NAYAK (2) | 2026-05-04 | 1. Period of Delay 154 days.I.A for condonation of delay Not Filed. 2.Pages No-33 to 39 be arranged Properly.3.Between Pages No-39 and 40 Pages are there to be numbered. |
| 49 | D-ABLAPL/12602/2026 | JAGANNATH KAMILA | 2026-05-04 | 30-OTHER DEFECT (IF ANY) Name and details of victim/informant mentioned in annexure-2, Cause Title and,Vakalatnama need not be disclosed and kept in closed cover. |
| 50 | D-ABLAPL/12740/2026 | JUGALA KISHORE PANDA | 2026-05-04 | 30-OTHER DEFECT (IF ANY) 1. Description of seized items in Para 2 not tally with Ann.1. |
| 51 | D-FAO/18757/2026 | ANUPAM DASH | 2026-05-04 | 10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED 1. Period of Delay 32 days delay 2.Court Fee Rs-12/- to be paid. i) District not mention in cause title of appellatant. ii) Receipt showing copy of deposit awarded amount before the commissioner not filed. |
| 52 | D-ABLAPL/12680/2026 | BIJAYANANDA SAMANTARAY | 2026-05-04 | 1.Address of petitioner no.1 not properly furnished.2. As per index annex.1 and 2 not furnished in the petition.3. Authorization for other petitioner not furnished in affidavit |
| 53 | D-CRLMC/11097/2026 | JUGALA KISHORE PANDA | 2026-05-04 | .Put up for Further further SR after redacting the name of victim / informant from the Annexures- 1 and 2. 2.Seal cover under Annex- 1 to 3 filed |
| 54 | D-BLAPL/12353/2026 | MAHES DAS | 2026-05-04 | 30-OTHER DEFECT (IF ANY) Year of S.T. case wrongly mentioned 2023 in Petition instead of 2013. |
| 55 | D-ABLAPL/12765/2026 | BIJAYANANDA SAMANTARAY | 2026-05-04 | 20-VERNACULAR CERTIFICATE NOT FURNISHED. |

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| 56 | D-CMP/19806/2026 | DHANANJAYA MUND | 2026-05-04 | 3-AUTHENTICATION FEE IS DEFICIENT. |
| 57 | D-CONTC/17931/2026 | PABITRA KUMAR NAYAK | 2026-05-04 | 1. Page no.10 Annex-1 not exhibited. 2. After page 33 one page not paginated and page no.36 not filed. |
| 58 | D-BLAPL/12604/2026 | SURENDRA KUMAR BISWAL | 2026-05-04 | 20-VERNACULAR CERTIFICATE NOT FURNISHED. |
| 59 | D-FAO/18800/2026 | SUVEN KUMAR PANI | 2026-05-04 | i)District of A-2 and R-1 not mention in cause title. ii) Reference certificate not furnished. iii)Case no. and Anx. not mention in prayer. |
| 60 | D-WP(C)/18239/2026 | TANMAYA KUMAR MOHANTA | 2026-05-04 | High court Logo of Rs.50/- not paid |
| 61 | D-CONTC/19794/2026 | BHOJARAJ SETH | 2026-05-04 | Nomenclature not correctly furnished Sl.no.3 in index. affidavit. |
| 62 | D-ABLAPL/12716/2026 | SANGRAMJIT PANDA | 2026-05-04 | 30-OTHER DEFECT (IF ANY) 1. Page marking of Synopsis and Date Chart in Index not correct. 2. Name of Informant and Victim appearing in Para 2 be redacted. 3. Ann.1 be kept in sealed cover. Resubmit for SR after removal of defects |
| 63 | D-BLAPL/12606/2026 | DEVASHIS PANDA | 2026-05-04 | 31-As per standing order the details of victim/informant shall not be mentioned in the petition. Name of the Informant and family members mentioned in Synopsis, Para-1 and para-3 of the petition be redacted. Thereafter, put up for S.R |
| 64 | D-FAO/18581/2026 | JAYASANKAR MISHRA | 2026-05-04 | i) Receipt showing deposit awarded amount before the commissioner not filed. |
| 65 | D-WP(C)/18404/2026 | RABINDRA KUMAR SAHOO | 2026-05-04 | 11-NEAT,LEGIBLE ATTESTED ANNEXURES NOT FILED. 1. Page nos.18 to 28 not neat and legible. |
| 66 | D-MATA/19761/2026 | P. ANUP DASH | 2026-05-04 | Period of Delay 69 days 2.marital status of petitioner not furnished 3. good ground not furnished |
| 67 | D-ABLAPL/12692/2026 | JAYADEBA BEHERA | 2026-05-04 | 1. Name of PS and Name of JMFC in CT not correct. 2. Name of Informant in Para 2 be redacted. 3. There is no pet. No. 4 as stated in Para 4. 4. No authorization on behalf of Pet No.3 to swear affidavit. 5. Ann. 1 and 2 be kept in sealed cover. Resubmit for SR after removal of defects. |
| 68 | D-ABLAPL/12697/2026 | RAKESH KUMAR MALLICK | 2026-05-04 | 1. Name of Village not mentioned in Address of OP. No.2 in CT. 2. Ann.1 not attested. 2..Subject Code incorrectly Mentioned |
| 69 | D-CRLMP/11953/2026 | KRUSHNA CHANDRA DASH | 2026-05-04 | 1. Name of the Victim / informant need not be disclosed in connection with Annex-1 2 Affidavit and V.nama and kept in seal cover. 2. Xerox copy of redacted copy of Affidavit and V.nama to be filed and put up for further SR thereafter |

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| 70 | D-WP(C)/18386/2026 | MAHENDRA KUMAR SAHOO | 2026-05-04 | Page 64 to 66 not legible and page 80 partly not legible |
| 71 | D-WP(C)/20208/2026 | KUNAL KUMAR SWAIN | 2026-05-04 | 11-NEAT,LEGIBLE ATTESTED ANNEXURES NOT FILED. Page 27 and 28 not neat. |
| 72 | D-ABLAPL/12031/2026 | ADISHA MOHANTY | 2026-05-04 | 1. Name of informant in Ann.3 be redacted. Resubmit for SR after removal of Defects. |
| 73 | D-WP(C)/18388/2026 | MAHENDRA KUMAR SAHOO | 2026-05-04 | 1. Page 64 to 66 and 72 not legible. 2. Page 35 and 80 partly not neat and legible. |
| 74 | D-CONTC/17209/2026 | ADV. | 2026-05-04 | i) W(Pc) no. not mentioned in Reference certificate. ii) Year of the date in sl. 2 of the date chart not correct. iii) Address of opp. party no. 3 in annexure -1 not tally with cause title. |
| 75 | D-WP(C)/18428/2026 | SADASIVA PATRA (1) | 2026-05-04 | 4-AFFIDAVIT/VERIFICATION NOT PROPER. 1. Paragraph no. not correctly furnished in declaration |
| 76 | D-FAO/20214/2026 | JYOTI RANJAN KHUNTIA | 2026-05-04 | 1. Authentication fee due on the Appellate Court Judgement Rs 1.10/- to be paid. |
| 77 | D-ABLAPL/12801/2026 | PRADIPTA BEURA | 2026-05-04 | GR case no. in CT not tally with Prayer |
| 78 | D-CONTC/17936/2026 | PABITRA KUMAR NAYAK | 2026-05-04 | 1. HBAWF Fee Rs. 50/- to be paid in V.nama. |
| 79 | D-FAO/19123/2026 | DILLIP KUMAR MOHAPATRA | 2026-05-04 | Defect reg. nomenclature. |
| 80 | D-CRLMC/11823/2026 | JUGALA KISHORE PANDA | 2026-05-04 | 1. Copy of Annexures-1 and 2 disclosing the name of Informant/Victim be kept in cover. |
| 81 | D-ABLAPL/12544/2026 | PRASHANTA KUMAR NAYAK | 2026-05-04 | 1. Para 2 appearing twice in Petition. |
| 82 | D-ABLAPL/12792/2026 | HARAPRASAD PANDA | 2026-05-04 | Page no. 12 partly neat |
| 83 | D-ABLAPL/12831/2026 | RAKESH KUMAR MALLICK | 2026-05-04 | 10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED 1. Name of Village not mentioned in the address of OP.no.2 in CT. |
| 84 | D-WP(C)/18433/2026 | SANDHYARANI PANI | 2026-05-04 | 11-NEAT,LEGIBLE ATTESTED ANNEXURES NOT FILED. 1. Page nos.52 and 53 not neat and legible. |
| 85 | D-CRLMC/12610/2026 | PRAKASH KUMAR SAMAL | 2026-05-04 | 1. Name of the victim / informant need not be disclosed in connection with Annex-4 and kept in seal cover. |
| 86 | D-ABLAPL/12547/2026 | KOUSIK ANANDA GURU | 2026-05-04 | 1. Para No. 8 and 9 appearing twice in petition. 2. Name of father of Deponent left blank. |
| 87 | D-CRLMC/11771/2026 | SANTOSH KUMAR DASH | 2026-05-04 | 30-OTHER DEFECT (IF ANY) 1. Copy of Annexures-1,2 and 3 disclosing the name of Informant/Victim be kept in cover. |
| 88 | D-MACA/18516/2026 | KAPILA CHARAN NAYAK | 2026-05-04 | 7-VAKALATNAMA NOT PROPERLY STAMPED,EXECUTED,ACCEPTED. |

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| | | | | 1. Period of Delay 414 days 2. Court Fee Rs. 1584/ payable. not paid |
| 89 | D-WP(C)/19619/2026 | SOUBHAGYA SWAIN | 2026-05-04 | Page nos. 15 to 18 not neat. |
| 90 | D-ABLAPL/12554/2026 | PRAKASH CHANDRA DASH | 2026-05-04 | 1.Name and other Details of Informant or Petitioners who are relation of Informant appearing in AG copy, FIR details, Acknowledgement slip, Index, Date Chart, CT, Para 2 and Affidavit be redacted. 2. Ann. 1 and Vakalatnama be kept in sealed cover. 3. Name of Pet. in CT and V.nama not tally with signature. 4. Resubmit for SR after removal of defects. |
| 91 | D-FAO/19734/2026 | DILLIP KUMAR MOHAPATRA | 2026-05-04 | 10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED The Trial Court C.T be filed for comparison with that of F.A.O and Put up for further S.R after rectification. |
| 92 | D-WP(C)/18384/2026 | MAHENDRA KUMAR SAHOO | 2026-05-04 | Page 64 to 66 not legible and page 80 partly not legible. |
| 93 | D-ABLAPL/12614/2026 | RANJAN KUMAR ROUT | 2026-05-04 | 20-VERNACULAR CERTIFICATE NOT FURNISHED. 30-OTHER DEFECT (IF ANY) i) G.R. case no. not furnished in prayer of the petition.ii) Age of the petitioner no. 2 not mentioned in cause title. |
| 94 | D-CONTC/16397/2026 | ADV. | 2026-05-04 | i) WP(c) no. not furnished in reference certificate.ii) Date of order of wp(c) 702/ 2026 mentioned in page 2 of the petition not correct. |
| 95 | D-CMAPL/2878/2026 | ADV. | 2026-05-04 | 1. Period of Delay 109 days delay 2.Authentication fee due on the Appellate Court Judgement Rs 2.25/- to be paid. 3. i) Page mark not properly in Index |
| 96 | D-CONTC/18626/2026 | ADV. | 2026-05-04 | i) Reference certificate not furnished.ii) For further S.R. after filing of postal receipt. |
| 97 | D-CRLREV/12820/2026 | SAILABALA JENA | 2026-05-04 | 10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED S.R.will be made after filing of C.copy of judge. dtd.20-5-2022 |
| 98 | D-CONTC/19919/2026 | ADV. | 2026-05-04 | 1. Name of the opp. party not correctly furnished in Synopsis. |
| 99 | D-MACA/18571/2026 | SAMIR KUMAR MISHRA, (SR.ADV.) | 2026-05-04 | statutory deposit not made, good ground not furnished |
| 100 | D-CRLMC/12052/2026 | BINOD KUMAR BHOI | 2026-05-04 | 30-OTHER DEFECT (IF ANY) 1. Copy of Annexure-1 disclosing the name of Informant/Victim be kept in cover. |
| 101 | D-WP(C)/19097/2026 | SUKANTA KUMAR MISHRA | 2026-05-04 | Page no. 21 not available. |
| 102 | D-WP(C)/19803/2026 | SIDHANT DWIBEDI | 2026-05-04 | 1 .Pages -28 29 and30 not legible |

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| 103 | D-WP(C)/18435/2026 | SANDHYARANI PANI | 2026-05-04 | 4-AFFIDAVIT/VERIFICATION NOT PROPER. 11-NEAT,LEGIBLE ATTESTED ANNEXURES NOT FILED. 1.Paragraph no. not correctly furnished in declaration.2. Page nos.47 49 and 50 not neat and legible.3.Date of order under Annexure-1 to be corrected in Book mark. |
| 104 | D-WP(C)/20239/2026 | RAJIV KUMAR MAHANTA | 2026-05-04 | 19-UNDERTAKING FOR NON FILING OF TRANSLATED COPY NOT FILED |
| 105 | D-WP(C)/20406/2026 | SIBAPRASAD PATI | 2026-05-04 | 30-OTHER DEFECT (IF ANY) 1. No.of WP(C) under Annexure-3 to be corrected in Book mark. |
| 106 | D-WP(C)/18403/2026 | DR. JANMEJAYA RAY | 2026-05-04 | 11-NEAT,LEGIBLE ATTESTED ANNEXURES NOT FILED. 30-OTHER DEFECT (IF ANY) 1. As per Index, Annexures-1 to 7 not described in the petition. 2. Page nos.24 25 26 27 30 and 31 not neat and legible. |
| 107 | D-CONTC/20224/2026 | ABHIRAM SWAIN | 2026-05-04 | Receipt Showing Serv.copy To cg not Filed. |
| 108 | D-WP(C)/18418/2026 | RABINDRA KUMAR SAHOO | 2026-05-04 | 11-NEAT,LEGIBLE ATTESTED ANNEXURES NOT FILED. 1. Page no.12 not neat and legible |
| 109 | D-FAO/19796/2026 | KUNAL KUMAR SWAIN | 2026-05-04 | 1.Authentication fee due on the Appellate Court Judgement Rs 1.10/- to be paid. |
| 110 | D-WP(C)/18545/2026 | DILIP KUMAR SAHU | 2026-05-04 | Date of copy of letter vide annex-5 and 6 not tally with Index.Date of copy of Representation vide annex-7 not tally with Index. |
| 111 | D-WP(C)/17638/2026 | ASHOK DAS | 2026-05-04 | 30-OTHER DEFECT (IF ANY) 1. Annexure-2 not properly page marked in Index. |
| 112 | D-CMP/19371/2026 | SOUGAT DASH | 2026-05-04 | The C. Copy of Plaint with the Order sheet be filed. |
| 113 | D-RVWPET/19579/2026 | DIPTI RANJAN MOHAPATRA | 2026-05-04 | i) Para no. wrongly mention in declaration of I.A. ii) Put up for SR after filing of cause title in wp (c). |
| 114 | D-WP(C)/18412/2026 | SASWATI MOHAPATRA | 2026-05-04 | 11-NEAT,LEGIBLE ATTESTED ANNEXURES NOT FILED. 1. Page nos.16 and 17 not neat and legible. |
| 115 | D-WP(C)/18436/2026 | SANDHYARANI PANI | 2026-05-04 | 11-NEAT,LEGIBLE ATTESTED ANNEXURES NOT FILED. 1. Page nos.52 and 53 not neat and legible. |
| 116 | D-WP(C)/19558/2026 | RANJIT SAMAL | 2026-05-04 | page no.20 partially neat |
| 117 | D-ABLAPL/12826/2026 | MAHADEV SAHU | 2026-05-04 | GR case year in CT not correct. |

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| 118 | D-WP(C)/20228/2026 | JITENDRA KUMAR DIGAL | 2026-05-04 | Affidavit not signed by deponent. |
| 119 | D-CRLMC/12866/2026 | SURAJ MOHANTY | 2026-05-04 | 30-OTHER DEFECT (IF ANY) 1. As per impugned order under Annexure-4, the name of the Lower court does not tally with Date chart and petition. |
| 120 | D-WP(C)/20250/2026 | RAJAT KUMAR PANDA | 2026-05-04 | 4-AFFIDAVIT/VERIFICATION NOT PROPER. 7-VAKALATNAMA NOT PROPERLY STAMPED,EXECUTED,ACCEPTED. 10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED Court fees and stamps not paid in petition,affidavit and power.Annexures not mentioned in file. |
| 121 | D-WP(C)/18532/2026 | MANA MOHAN PATTANAIAK | 2026-05-04 | 30-OTHER DEFECT (IF ANY) Date of copy of office order vide annex-4 not tally with index. Date of copy of Representation vide annex-8 not tally with Index. |
| 122 | D-WP(C)/18204/2026 | AMIT PRASAD BOSE | 2026-05-04 | 30-OTHER DEFECT (IF ANY) 1.Petition along with annexures not correctly paginated. Put up for further S.R. |
| 123 | D-RVWPET/19736/2026 | SASWAT DAS,A.G.A | 2026-05-04 | 1. Authentication fee due on the Appellate Court Judgement Rs 2.25/- to be paid. |
| 124 | D-CMAPL/19750/2026 | SUNIL KUMAR PANDA | 2026-05-04 | 9-PROVISION OF LAW NOT FURNISHED ON TOP OF CAUSE TITLE. 1.C. copy of impugned order not filed 2.Petitioners are not party in wp(c) i) Page mark not correctly furnished in Index. ii) Provision of law not correctly furnished. iii) Put up for SR after after filing of c. copy of impugned order and removal of defects. |
| 125 | D-CONTC/18316/2026 | DEBASISH SAMAL | 2026-05-04 | Address of the deponent in affidavit not tally with the cause title. In affidavit shown does not indicate authorization on behalf of the other petitioners. |
| 126 | D-WP(C)/19539/2026 | RANJIT SAMAL | 2026-05-04 | signature of executant not tally with C.T |
| 127 | D-MACA/18765/2026 | ANUPAM DASH | 2026-05-04 | 21-STATUTORY DEPOSIT/AWARDED AMOUNT NOT DEPOSITED. 1.Court Fee 13537/ payable, not paid |
| 128 | D-BLAPL/12543/2026 | PRADEEP KUMAR PRADHAN | 2026-05-04 | 4-AFFIDAVIT/VERIFICATION NOT PROPER. Serial no-1 in the affidavit not correctly mentioned. |
| 129 | D-BLAPL/12663/2026 | AMITAV TRIPATHY | 2026-05-04 | 30-OTHER DEFECT (IF ANY) 1. Name of father of Petitioner in V.nama not correct. |

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| 130 | D-BLAPL/12592/2026 | DIBYA JYOTI SAHOO | 2026-05-04 | Annexure-1 not properly paginated. |
| 131 | D-ABLAPL/12735/2026 | RAMESH AGARWAL | 2026-05-04 | 30-OTHER DEFECT (IF ANY) 1. Name Informant in Para 2 be redacted. 2. Ann. 1 to 3 be kept in sealed cover. 3. Resubmit for SR after removal of defects. |
| 132 | D-CRLREV/12216/2026 | BIKRAM RATH | 2026-05-04 | 1 . Paragraphs not correctly furnished in declaration in petition and I.A. |
| 133 | D-WP(C)/20225/2026 | JITENDRA KUMAR DIGAL | 2026-05-04 | Deponent not signed the affidavit. |
| 134 | D-WP(C)/18377/2026 | AMBUJA BANDHU PARIDA | 2026-05-04 | 10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED 11-NEAT,LEGIBLE ATTESTED ANNEXURES NOT FILED. 14-NOT PROPERLY INDEXED. 1.Page no 13 14 17 and 18 not legible.2. Not properly page marked |
| 135 | D-RSA/16068/2026 | GOKULANANDA SAHU | 2026-05-04 | .L.T.I Not attested in v.nama |
| 136 | D-WP(C)/18234/2026 | MILLON KUMAR | 2026-05-04 | 1. PAGE NOS.233 TO 234 PARTIALLY LEGIBLE. 2.SL.4 OF AFFIDAVIT IN I.A not properly furnished. |
| 137 | D-ABLAPL/12807/2026 | BALARAM NAYAK | 2026-05-04 | 30-OTHER DEFECT (IF ANY) 1. True copy not attested in page no.11. |
| 138 | D-MACA/18794/2026 | KAPILA CHARAN NAYAK | 2026-05-04 | 7-VAKALATNAMA NOT PROPERLY STAMPED,EXECUTED,ACCEPTED. 1.Court Fee Rs. 3000/ payable, not paid |
| 139 | D-BLAPL/12549/2026 | AJAYA KUMAR MOHARANA | 2026-05-04 | 19-UNDERTAKING FOR NON FILING OF TRANSLATED COPY NOT FILED Honble Court not tally with Rejection order and cause title.Age of the Petitioner not tally with cause title and Rejection order |
| 140 | D-WP(C)/18387/2026 | MAHENDRA KUMAR SAHOO | 2026-05-04 | Page 65 to 67 not legible and page 81 partly not legible |
| 141 | D-BLAPL/12598/2026 | BHAWANI SANKAR PANIGRAHI | 2026-05-04 | .Names In Capital Letters Of All The Signing Advocates Not Indicated |
| 142 | D-MACA/18923/2026 | PRASANNA KUMAR MISHRA | 2026-05-04 | further SR after correction of being aggrieved |
| 143 | D-CONTC/14867/2026 | ADV. | 2026-05-04 | COPY OF C.T IN W.P(C) NO. 33747/2025 BE FILED THEN PUT UP FOR SR |
| 144 | D-WP(C)/20237/2026 | RAJAT KUMAR PANDA | 2026-05-04 | 7-VAKALATNAMA NOT PROPERLY STAMPED,EXECUTED,ACCEPTED. 10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED Court fee ,stamp not paid in petition,affidavit , IA and Vnama.Vnama not signed and date not mentioned.Annexures not mentioned.Annexures not attested. |

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| 145 | D-WP(C)/19224/2026 | ASUTOSH ROUT | 2026-05-04 | 1. Age of op.no.3 not furnished in the petition. |
| 146 | D-RSA/17075/2026 | RAJIV KUMAR MAHANTA | 2026-05-04 | 18-CERTIFIED COPY OF TRIAL/APPELLATE COURT ORDER NOT FILED Put Up for further S.R after Filing of C.Copy of the L.A.Court for computing the period of limitation. |
| 147 | D-WP(C)/19394/2026 | SANTOSH KUMAR DASH | 2026-05-04 | page nos. 11 and 12 not neat and annex.4 not filed, but reflected in the petition para.6 |
| 148 | D-WP(C)/19549/2026 | RANJIT SAMAL | 2026-05-04 | page no.20 partially legible |
| 149 | D-CRLMC/12915/2026 | ASHOK DAS | 2026-05-04 | 7-VAKALATNAMA NOT PROPERLY STAMPED,EXECUTED,ACCEPTED. 1.L.T.I. of petitioner no.2 in V.nama not attested. |
| 150 | D-WP(C)/18535/2026 | HRUDANANDA MOHAPATRA | 2026-05-04 | 7-VAKALATNAMA NOT PROPERLY STAMPED,EXECUTED,ACCEPTED. 11-NEAT,LEGIBLE ATTESTED ANNEXURES NOT FILED. Date of copy of Representation vide annex-2 not tally with Index.Page 23 26 29 31 33 34 35 38 41 and 42 not neat. As per cause title signature of the v.nama Executants no-15 not a party in this petition. |
| 151 | D-WP(C)/19526/2026 | RANJIT SAMAL | 2026-05-04 | 1. Age of the deponent in declaration not tally with affidavit and sl.2 of affidavit not tally with C.T. |
| 152 | D-BLAPL/12590/2026 | SANJIB KUMAR BHANJADEO | 2026-05-04 | Free copy/certified copy of Rejection order not filed. |
| 153 | D-ABLAPL/12704/2026 | JYOTIRMAYA SAHOO | 2026-05-04 | 1. Page marking of Ann.2 in Index not correct. |
| 154 | D-WP(C)/19547/2026 | RANJIT SAMAL | 2026-05-04 | PAGE NO.20 PARTIALLY NEAT |
| 155 | D-WP(C)/20098/2026 | DILLIP KUMAR SAHOO | 2026-05-04 | Nomenclature not correctly furnished in V>Nama. |
| 156 | D-WP(C)/18385/2026 | MAHENDRA KUMAR SAHOO | 2026-05-04 | Page 65 to 67 not legible and page 81 partly not legible |
| 157 | D-BLAPL/12626/2026 | GURU PRASAD BEHERA | 2026-05-04 | 1.Name and details of Informant-cum-victim mentioned in Annexure- 1 3 and 5 need not be disclose and kept in closed envelop. 2.Three names of Advocate mentioned in V.nama.But, only 2 Advocates signed |
| 158 | D-WP(C)/19745/2026 | AVIJIT PATNAIK | 2026-05-04 | 1. Address of op.no.1 not properly furnished. |
| 159 | D-WP(C)/19840/2026 | SUDHIR KUMAR PATRA, S.C | 2026-05-04 | 4-AFFIDAVIT/VERIFICATION NOT PROPER. 8-CAUSE TITLE NOT IN ORDER. Synopsis and date chart not mentioned in the Index.Paragraph not correctly mentioned in the affidavit and also I.A. M.A number arising out of O.A not mentioned in the I.A. |

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| 160 | D-BLAPL/12662/2026 | JUGALA KISHORE PANDA | 2026-05-04 | 30-OTHER DEFECT (IF ANY) 1. Page marking of Petition in Index not correct. 2. Page marking of Annexures not correct. Index be corrected accordingly. |
| 161 | D-BLAPL/12623/2026 | MAHES DAS | 2026-05-04 | Paragraphs not properly mentioned in petition(i.e.para-3 mentioned twice). |
| 162 | D-WP(C)/20213/2026 | DEBARANJAN RAY | 2026-05-04 | 10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED |
| 163 | D-CRLMC/10812/2026 | KISHORE KUMAR MISHRA | 2026-05-04 | 30-OTHER DEFECT (IF ANY) 1. Date of impugned order under Annexure-1 does not tally with prayer of the petition and Lower court not furnished in the cause title.2. Name of P.S. and P.S.case No. not correctly furnished in the petition. |
| 164 | D-CRP/18735/2026 | EKTA AGARWAL | 2026-05-04 | D.C.Fee of Rs.39/- to be Paid Put up for further S.R after Payment of D.C.Fee for computing the period of limitation |
| 165 | D-ABLAPL/12809/2026 | JAMINI KANTA BHUYAN | 2026-05-04 | 11-NEAT,LEGIBLE ATTESTED ANNEXURES NOT FILED. 30-OTHER DEFECT (IF ANY) 1. Page no.13 not neat and legible.2.Copy of F.I.R. disclosing the name of Informant/Victim be kept in cover. |
| 166 | D-CONTC/14891/2026 | ADV. | 2026-05-04 | COMPLETE C.T OF W.P(C) NO.34223/205 BE FILED THEN PUT UP FOR SR |
| 167 | D-CONTC/17212/2026 | ADV. | 2026-05-04 | i) Year of the sl. no. 2 of the date chart not correct.ii) WP(c) no. not mentioned in Reference certificate.iii) Address of the opp. party no. 3 in annexure-1 not tally with cause title. |
| 168 | D-ABLAPL/12771/2026 | AMULYA RATNA PANDA | 2026-05-04 | F.I.R. COPY KEPT IN SEAL COVER. |
| 169 | D-WP(C)/19543/2026 | RANJIT SAMAL | 2026-05-04 | 1. AS PER INDEX ANNEX.2 NOT MARKED IN PAGE NO. 18.2. PAGE NO.20 PARTIALLY LEGIBLE. |
| 170 | D-BLAPL/12651/2026 | SAUBHAGYA KETAN NAYAK | 2026-05-04 | 30-OTHER DEFECT (IF ANY) Honble Court not tally with cause title and Rejection order |
| 171 | D-CONTC/17451/2026 | TRILOCHAN RATH | 2026-05-04 | i) Paragraph no. mentioned in affidavit not correct. |
| 172 | D-BLAPL/12658/2026 | JUGALA KISHORE PANDA | 2026-05-04 | 30-OTHER DEFECT (IF ANY) Honble Court not tally with cause title and Rejection order. |
| 173 | D-ABLAPL/12683/2026 | BIJAYANANDA SAMANTARAY | 2026-05-04 | 1.sl. no.4 repeated in the petition.2. Annex.2 not furnished in the petition. |
| 174 | D-CONTC/17860/2026 | PABITRA KUMAR NAYAK | 2026-05-04 | i) wp(c) no. not furnished in reference certificate . |
| 175 | D-CRLMC/13047/2026 | P.ANUP DASH | 2026-05-04 | 19-UNDERTAKING FOR NON FILING OF TRANSLATED COPY NOT FILED |

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| 176 | D- CONTC/19384/2026 | SURYANSHI SRIVATAVA | 2026-05- 04 | 1. Reference certificate not furnished. 2. Occupation not furnished in Affidavit. 3. Page no.7 Annex-1 not exhibited. |
| 177 | D-WP(C)/19551/2026 | RANJIT SAMAL | 2026-05- 04 | page no.20 partially legible |
| 178 | D- ABLAPL/12822/2026 | SURESH KUMAR PANDA | 2026-05- 04 | 30-OTHER DEFECT (IF ANY) 1.ABLAPL Petition and Annexure-1 not correctly page marked in Index. |
| 179 | D- ABLAPL/12687/2026 | JAYADEBA BEHERA | 2026-05- 04 | 1. Name of he informant reflected in the petition para.2 be redacted.2. Name of the informant reflected in the annexs. be kept in cover. |
| 180 | D-WP(C)/19401/2026 | RAJIV KUMAR MAHANTA | 2026-05- 04 | 10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED Annexure -4 not page marked. |
| 181 | D- CRLREV/12501/2026 | SASANKA SEKHAR PAIKRAY | 2026-05- 04 | 1.A.F. 19. 80 /- not paid on C. copy - Annex-2. 2.A. F. Rs 10.45/- not paid on C. copy - Annex-1 |
| 182 | D- ABLAPL/12825/2026 | BIJAY KUMAR BEHERA | 2026-05- 04 | 30-OTHER DEFECT (IF ANY) 1. Copy of F.I.R.disclosing the name of Informant/Victim be kept in cover. |
| 183 | D-WP(C)/18527/2026 | SANDHYARANI PANI | 2026-05- 04 | 4-AFFIDAVIT/VERIFICATION NOT PROPER. Serial no-2 not mentioned in the affidavit. |
| 184 | D-WP(C)/19618/2026 | PRASHANTA KUMAR NAYAK | 2026-05- 04 | Page 84 and 85 not neat. |
| 185 | D-WP(C)/19546/2026 | RANJIT SAMAL | 2026-05- 04 | PAGE NO.20 PARTIALLY NEAT |
| 186 | D-WP(C)/20123/2026 | PRAKASH KUMAR JENA | 2026-05- 04 | 1. Name of petitioner not mentioned in Cause Title. 2. Page no- 47 not legible. 2. .Receipt Showing Serv.copy To cg not Filed. |
| 187 | D- BLAPL/12657/2026 | JUGALA KISHORE PANDA | 2026-05- 04 | 30-OTHER DEFECT (IF ANY) Honble Court not tally cause title and Rejection order.Age of the Petitioner no-1 and fathers name not tally with cause title and Rejection order |
| 188 | D- ABLAPL/12859/2026 | SANJIT MISHRA | 2026-05- 04 | Name and details of victim/informant mentioned in annexure need not be disclosed and kept in closed cover |

DEFECTIVE REPORT LIST

**DEFECTIVE REPORT OF 04-05-2026 (CASES FILED
BEFORE 2024)**

| Sl no. | Filing Number | Case Number | Advocate for Petitioner/Caveator | Defects as per S.R. |
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